

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.260/9/HDB/2018
NAME OF THE COMPANY	Madhucon Projects Ltd
NAME OF THE PETITIONER(S)	Sri Balaji Associates
NAME OF THE RESPONDENT(S)	Madhucon Projects Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Proxy Counsel Ms. Sravya for the Operational Creditor.

It is stated by the OC that the stay granted by the Hon'ble High Court of Telangana is still continuing, **matter is adjourned to 09.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)